

C. A. T. Bench, JAIPUR

Date of Order	Orders
25.8.93	Petitioner present in person. M. B. L. Meena, CLA, departmental representative on behalf of the respondents. The departmental representative states that the payment of interest on delayed payment of gratuity has since been released and the petitioner can now collect the same. May be listed for direction on 27-8-93. <i>G. Krishna</i> Gopal Krishna Member (Judl.) <i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)
27.8.93 <i>Cy sent to the app. & imp. C. unide 63466 6347 ant 7-93</i>	Applicant present in person Mr Manish Bhadani - Queried for respondents Applicant states that he has got the necessary relief and not wishes to press the Contempt Petition. The petition is accordingly dismissed and notices discharged. <i>G. Krishna</i> Gopal Krishna Member (Judl.) <i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)